

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

IB-1005/ND/2019

IN THE MATTER OF:

M/s Om Trains Logistics Ltd.

...PETITIONER

Vs.

M/s JMD Global Forwarders INC Pvt. Ltd.

...RESPONDENT

Section

Under Section 9 of IBC

Order delivered on 15.11.2019

Coram:

SHRI. ABNI RANJAN KUMAR SINHA, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Op.-Creditor

:Ms. Mahe Zehra, ADvocate

For the Respondent/ Corporate-debtor :

ORDER

None for the respondent. A last chance is given to the respondent to appear as well as proceed with the matter. Post the matter to 10.12.2019.



**(V.K. Subburaj)
Member (T)**



**(Abni Ranjan Kumar Sinha)
Member (J)**

(Varender)